

Private Medical Colleges functioning in the Gujarat State;

(b) whether the Union Government have received any proposal from the State Government/private institutions to set up more Medical Colleges in the State;

(c) if so, the details thereof; and

(d) the action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SANKARANAND):

(a) There are five Government and one Private Medical colleges functioning in Gujarat state.

(b) No, Sir.

(c) and (d). Does not arise.

Reserved Posts For SCs/STs

3313. SHRI MOTILAL SINGH :
SHRI JANGBIR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether N.C.T. of Delhi has identified the Grade. I Group 'B' Gazetted vacant posts for General, SC and ST officials of 1992 and 1993;

(b) if so, the details thereof;

(c) the number of Grade. I vacancies earmarked for STs for 1992 and 1993 that remained unfilled by STs due to shortfall of ST officials in the feeder grade; and

(d) the steps taken to fill up the reserved vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M.

SAYEED): (a) Yes, Sir.

(b) Delhi Administration has reported that the number of Grade I vacancies identified for General, SC & ST officials for 1992 and 1993 is as under:

1992	
General	64
SC	13
ST	7
Total	84
1993	
General	
SC	116
ST	23
Total	150

(c) and (d). The cases for promotion to Grade I of DASS out of feeder cadre are yet to be placed before the Departmental promotion Committee.

[*Translation*]

Bogus Medical Degrees

3314. SHRI SANTOSH KUMAR GANGWAR:
SHRI RAJNATH SONKAR SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some persons/institutions are engaged in issuing bogus medical degrees in Delhi;

(b) if so, the details of such cases in Delhi which came to the notice of the Union Government during the last eight months;

(c) the number of persons arrested in